

Name of the Corporate Debtor: Bally Exports Limited; Date of commencement of CIRP: August 14, 2024; List of creditors as on: November 25, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
		Date of receipt	Principal Amount Claimed (a)	Interest Amount Claimed (b)	Amount claimed (a+b)	Principal Amount Admitted (a)	Interest Amount Admitted (b)	Amount of claim admitted (a+b)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian Bank	30-08-2024	49,371,520.36	53,360,024.92	102,731,545.28	49,371,520.36	43,979,442.64	93,350,963.00	Secured Financial Creditor	93,350,963.00	93,350,963.00	NO	63.48%	-	-	#####	-	Refer Note 1
2	Central Bank of India	06-09-2024	28,538,586.00	24,570,789.86	53,109,375.86	28,538,586.00	23,842,202.00	52,380,788.00	Secured Financial Creditor	27,500,000.00	27,500,000.00	NO	35.62%	-	-	728,587.86	-	Refer Note 2
	<b>Total</b>		<b>77,910,106.36</b>	<b>77,930,814.78</b>	<b>155,840,921.14</b>	<b>77,910,106.36</b>	<b>67,821,644.64</b>	<b>145,731,751.00</b>		<b>120,850,963.00</b>	<b>120,850,963.00</b>		<b>99.09%</b>	-	-	#####	-	

Note

## 1 Primary Security:

## Working Capital: CC/OD and WCTL

Exclusive hypothecation Charge on the entire Book-debts related to Duty Credit Scrips and Stocks, Book Debts and other current assets related to Manufacturing Division of the company and Stocks and Book Debts related to Aluminium trading inclusive of stocks lying with the karigars at the Godown or elsewhere or in transit in respect of manufacturing activities, both present and future.

## Term Loan &amp; FITL-1 &amp; FITL-2

First charge over the Plant & Machineries & other movable fixed assets acquired from the Term Loan both present & future. Equitable Mortgage of Industrial Unit being No. G3 & G4, Ground Floor, Block 3(Garment Park), Jessore Road, Barasat.

## Collateral Security:

## Cash Credit and WCTL

2nd charge over the Plant & Machineries & other moveable fixed assets of the project financed by us as also financed by Central Bank of India

## Term Loan and FITL-1, FITL-2

2nd hypothecation Charge over the entire current assets of the company i.e. Stocks, in process, finished goods, consumables including the stock in transit & stock lying in Godown or elsewhere and Book Debts, both present & future.

## For Aggregate Limits

Mortgage of Leasehold right in premises No. P26B, Kasba Industrial Estate-III, Kolkata- 700107, in the name of the company M/s. Bally Export Private Limited and the construction thereon.

Both Mortgaged Properties sold under SARFAESI

The Hypothecation Agreement were given by Borrower vide document dated 29.06.2019

Note

2 Amount of claim covered by security interest is Rs 2,75,00,000.00 (exclusive charge) Cersai Asset ID- 20014059260, Security Interest ID- 400014089069. Cersai creation date – 24.10.2016.

Personal Guarantee of Mr Vishnu Kumar Dhandhanian and Usha Dhandhanian.

